

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL Diary No(s) . 38683/2019

KAMREY ALAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.171203/2019-CONDONATION OF DELAY IN FILING and IA
No.171205/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.171204/2019-EXEMPTION FROM FILING O.T. and IA
No.171202/2019-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 18-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s) Mr. Shakil Ahmed Syed, AOR
Mr. Parvez Mohd. Dabbar, Adv.
Mr. Uzmi Jameel Hussain, Adv.
Mr. Vaibhav Tandon, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is rejected.

Petitioner is directed to surrender within four weeks and
submit proof thereof.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(DEEPAK SHARMA)
BRANCH OFFICER